

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

SUPPLEMENTARY DAILY BOARD OF 27.09.2021 AT 11:05 A.M. THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	ROOM	CODE/PASSWORD
1.	Misc. Application No. 804 of 2021 And Appeal No. 317 of 2018	LNS Stock Holding Pvt. Ltd	H. Maheshwari & Co	SEBI AND ANR.	ELP for Res. No. 1. Prakash Shah & Associates for Res No. 2.	PRONOUNCEMENT		DELIVERYJUDGMENT
	Appeal No. 387 of 2018	V K Dua & Co.						
	Appeal No. 433 of 2018	Kuber Securities Ltd.						
	Appeal No. 487 of 2018	Subhash & Co						
	Appeal No. 298 of 2019	C.R. Jain & Co						
	Appeal No. 299 of 2019	Virendra Kumar Jain						
2.	Appeal No. 119 of 2020	Shripal Shares and Securities Limited And Anr.	Mindspright Legal	SEBI	The Law Point	PRONOUNCEMENT		DELIVERYJUDGMENT
	Appeal No. 120 of 2020	Deendayal Bohara						
	Appeal No. 121 of 2020	Namdeo H More						
	Appeal No. 122 of 2020	Kishore Bhikaji Giri						
	Appeal No. 123 of 2020	Kishorilal Amrutlal Bissa						
	Appeal No. 124 of 2020	Chiranjilal Jayaram Vyas						